

>

Title: Need to ensure strict implementation of existing laws to curb female foeticide in country to bring the female sex ratio at par with male.

SHRIMATI SUPRIYA SULE (BARAMATI): A UNICEF report mentions that close to 50 million girls are missing because of the systematic gender discrimination cause female foeticide. Though the practice of female foeticide has been made difficult by the Indian state, the non-registered medical practitioners have made it possible for the typical patriarchal family to have access to illegal abortion services. According to another study over 2000 unborn girls are illegally aborted every day in India. Prosperous states like Punjab and Haryana are leading in such Cases as far as their sex ratios are concerned. It's not uncommon for these states to register a sex ratio of as low as 800 girls per 1000 boys. In this context, I request the Government to ensure that there is strict implementation of existing legislations, which were passed to curb the heinous crime of female foeticide. There should also be a regular assessment of indicators of status of women in society, such as sex ratio, female mortality, female literacy, female participation in the workforce etc. by the Government or a Government sponsored agency.